

BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH

ORIGINAL APPLICATION NO. 105/2022

Arif Nawaz M. M. Iraqi

... Applicant

V/s.

State of Maharashtra & ors.

... Respondents



AFFIDAVIT-IN-REPLY

I, Manisha Pradhan Age- Adult, the Pollution Control Officer of Thane Municipal Corporation, do hereby state on solemn affirmation as under:

1. I am filing this affidavit to bring on record the remedial measures and steps taken by Thane Municipal Corporation pursuant to report of Joint Committee constituted by this Hon'ble Tribunal. I tender my unconditional apology for delay in filing this affidavit.
2. I say that presently the population of Mumbra Ward area is 3,26,667. I say that large part of this population residing in slums and hutments. I say that though facility of public toilets is provided, the same has not resulted in 100% collection of sewage. I say that approximately 35 MLD sewage water is generated from Mumbra area. I say that Sewage Treatment Plant

installed at Mumbra has capacity of 32 MLD. I say that the said plant is running without interruption but at present only 23 MLD sewage water is treated through plant. I say that treated water from Mumbra STP is analyzed through National Accreditation Board for Testing and Calibration Laboratories (NABL) Accredited Laboratory and that same is found to be within the limits prescribed by MPCB. I say that Thane Municipal Corporation is trying to increase drainage house connections and work of house service connections having outlay of Rs. 20.91 crores is in progress in Mumbra area. I say that small STPs are also constructed by private developers/CHSL having bulk generation of waste water. I say that presently there are 9 small STPs in private CHSs /Developers in Mumbra, Kausa area which are treating about 1.117 MLD sewage. I say that there are 16 Septic Tanks for private buildings in Mumbra, Kausa area treating about 0.57 MLD sewage. I say that presently about 0.1 MLD of treated water is used for purpose of watering the plants in the STP premises. Thane Municipal Corporation is in process of planning of use of treated water from Mumbra STP.

3. I say that there is similar situation in Diva Ward which is again a backward region of Thane city, where old Village culture is still prevailing. Majority of sewage water is treated through the septic tank. Digested sludge which is balance in septic tank is periodically collected by suction vehicle and transported to Mumbra STP for further treatment. For new developments having plot area more than 20000 sq. mt. STPs are compulsory . Similarly, for other developments Septic Tanks are compulsory for treatment of sewage. I say that presently the population of Diva Ward is 2,96,715 . I say that approximately 32 MLD sewage is

generated from Diva Ward and 24 MLD sewage is treated through Septic Tank. Septic Tanks are periodically cleaned through the suction vehicle of Thane Municipal Corporation. There are 13 small STPs in private complexes in Diva-Shil area, which are treating about 3.59 MLD Sewage. Municipal Corporation has proposed an underground sewerage scheme in Diva-Shil area and project has been submitted to the Government for approval under AMRUT 2.0 scheme.

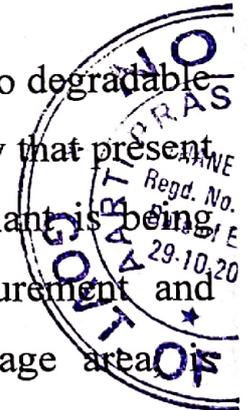
I say that Pre monsoon cleaning of each drains and nallahs is taken up by TMC every year. I say that during current seasonal cycle, TMC has cleaned all existing drains thereby insuring that floating garbage on the water surface is removed in toto. Further TMC has procured two mini excavators for round the year nallah cleaning works. One of which is allocated to Mumbra and Diva ward committee area. TMC has installed screens as trash arrestors in the nallahs at 6 locations namely Dosti planet, MM Valley, Qadar Palace nallah, Amrut Nagar, Sanjay Nagar, Mumbra station nallah in Mumbra and Diva ward committee and apart from these location for rest areas in TMC such arrestors are planned at primary and secondary nallah and open drains . The photographs of one such trash arrester is annexed herewith for ready reference and marked as **Exhibit-A.**

5. I say that Maharashtra Pollution Control Board (MPCB) has given Consent to operate STP, at Mumbra. Thane Municipal Corporation regularly carries out awareness programs among citizens for solid waste collection, segregation, treatment & disposal. TMC has itself carried out



various campaigns and has also appointed agencies to carry out IEC (Information Education and Communication) awareness campaigns across each ward. It is planned to carry out 5 IEC activities in a month like tree plantation drive, essay competition, swachhata campaign, zero waste competition etc. by involving target groups like housewives, shopkeepers, young people, senior citizens and school going children. The photographs of such activities are annexed herewith as **Exhibit-B.**

6. I say that currently TMC generates 1039 TPD MSW with bio degradable waste at 624 metric ton and dry waste at 415 metric ton. I say that present site at Diva-Khardi is being closed by TMC. Alternate plant is being constructed at Bhandarli village. Work of Tromel procurement and installations, approach roads, composting platforms, storage area completed and this plant is likely to be commissioned by end of January 2023. Subsequent upon commissioning of Bhandarli Plant, land fill at Diva village will be closed permanently in a staged manner. Simultaneously, Work of Waste to Energy plant at Diaghar is under progress and the same is likely to be made functional soon. For Diaghar plant Factory Acceptance Testing has been completed on 27<sup>th</sup> September 2022. Phase I of fully mechanized MRF plant at Diaghar will be functional by end of May 2023. At Dighar location HT are passing overhead the premises hence MSETCL has been requested to relocate the overhead HT cable. An amount of RS. 22.00Cr paid to the said company towards the work. TMC has also submitted city solid waste action plan under SBM (Swachh Bharat Mission) which is in process of approval. It will improve the overall solid waste management in TMC consequent upon the approval.



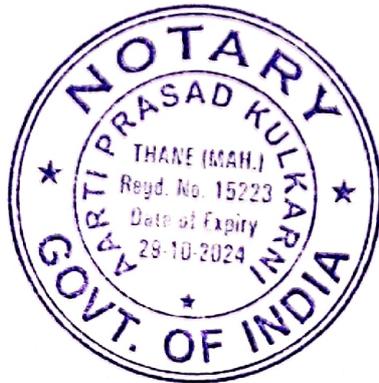
7. I say that I am filing this affidavit to bring on record steps taken by Thane Municipal Corporation. I crave leave to file further affidavit in reply as and when required.
8. I say that what is stated here in above is true and correct to the best of my knowledge, information and belief.

Solemnly affirmed at Thane  
This 11<sup>th</sup> day of January, 2023

  
(Manisha Pradhan)

Deponent

मनिषा प्रधान  
मुख्य पर्यावरण अधिकारी  
ठाणे महानगरपालिका ठाणे



BEFORE ME

  
AARTI PRASAD KULKARNI  
B.Sc., LL.B.  
ADVOCATE & NOTARY GOVT. OF INDIA  
5, Mulberry CHS. Ltd., Ganesh Wadi,  
Pānchpakhadi, Thane (W) - 400 601.

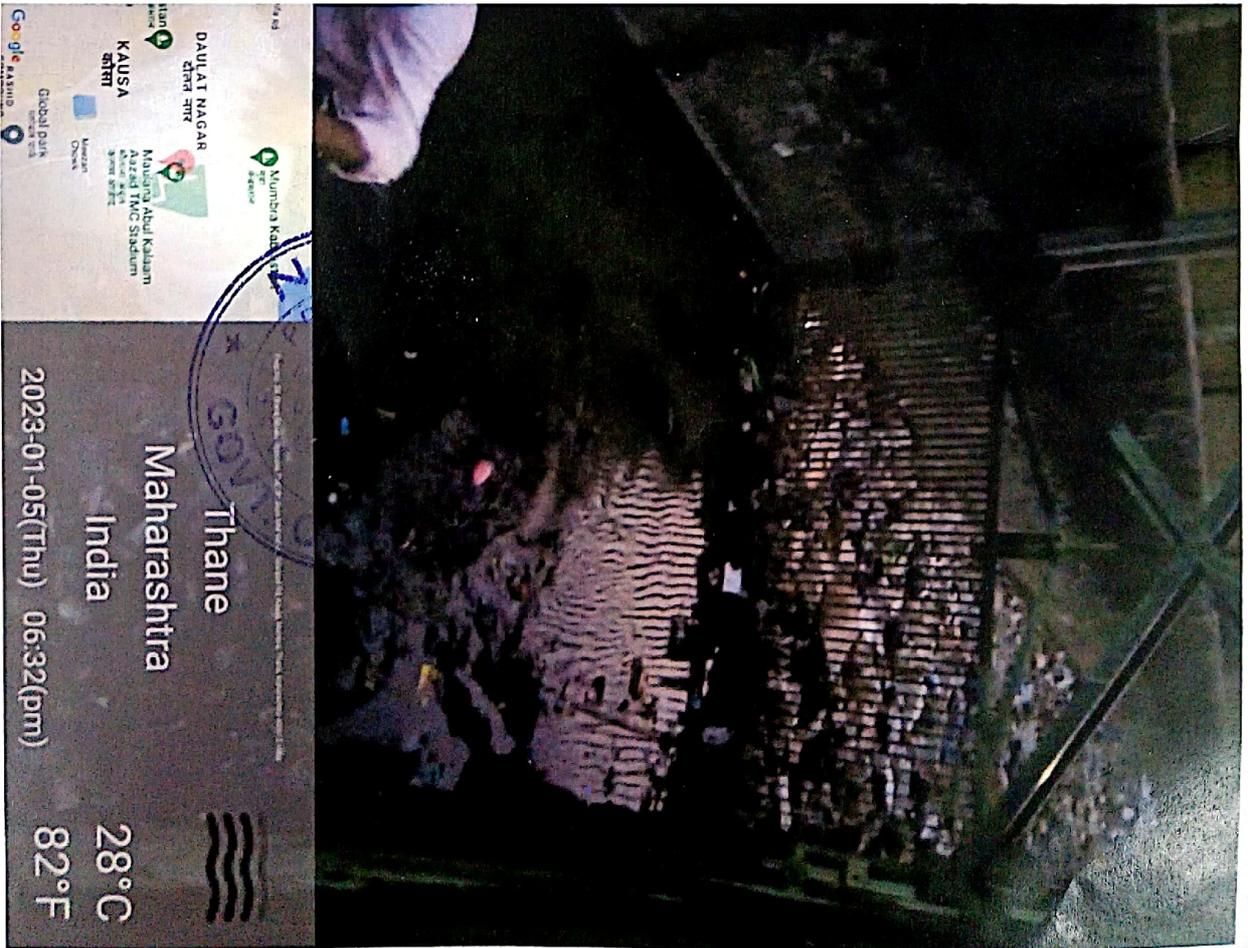
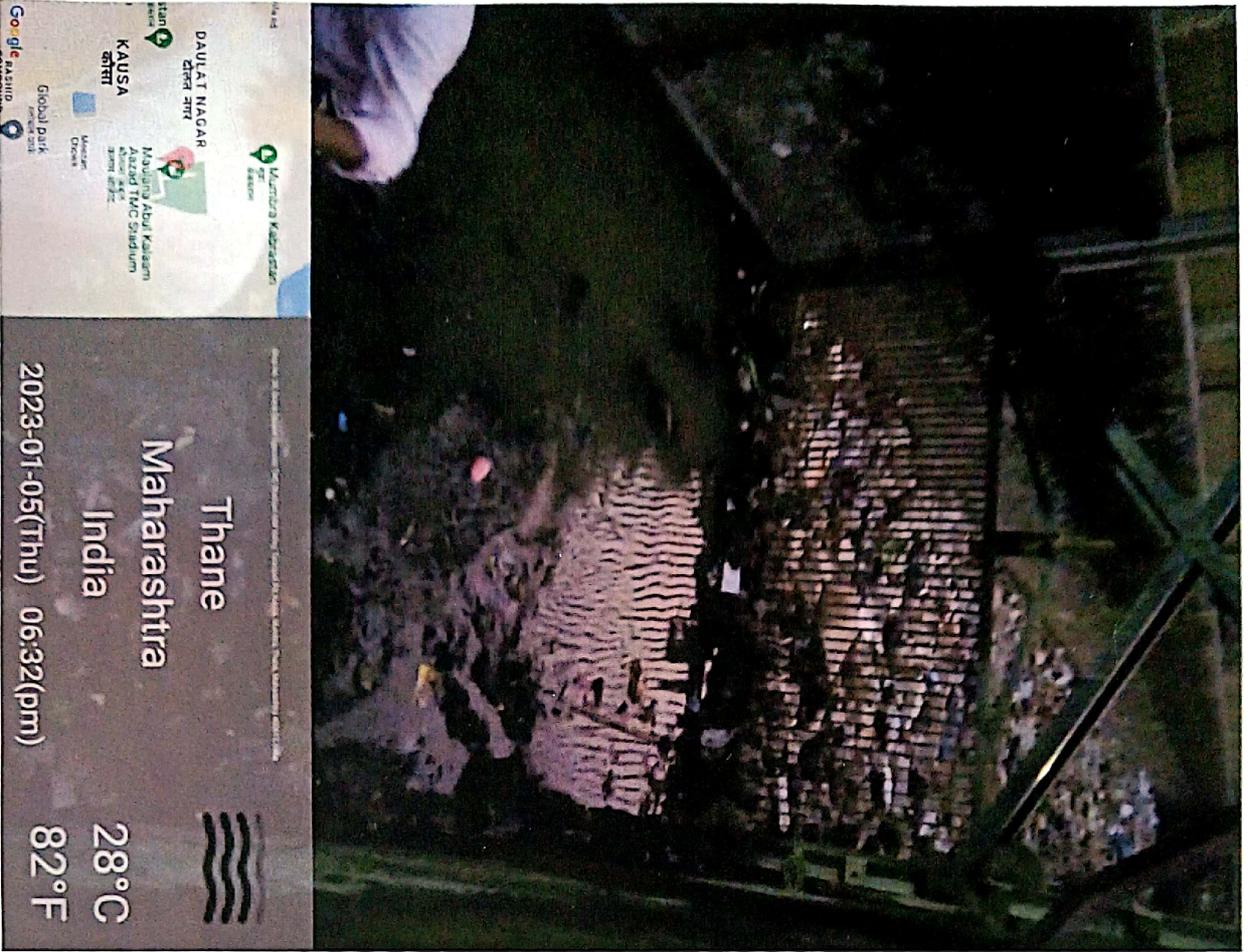
NOTED & REGISTERED

Sr. No: 393 Date: 11/01/2023

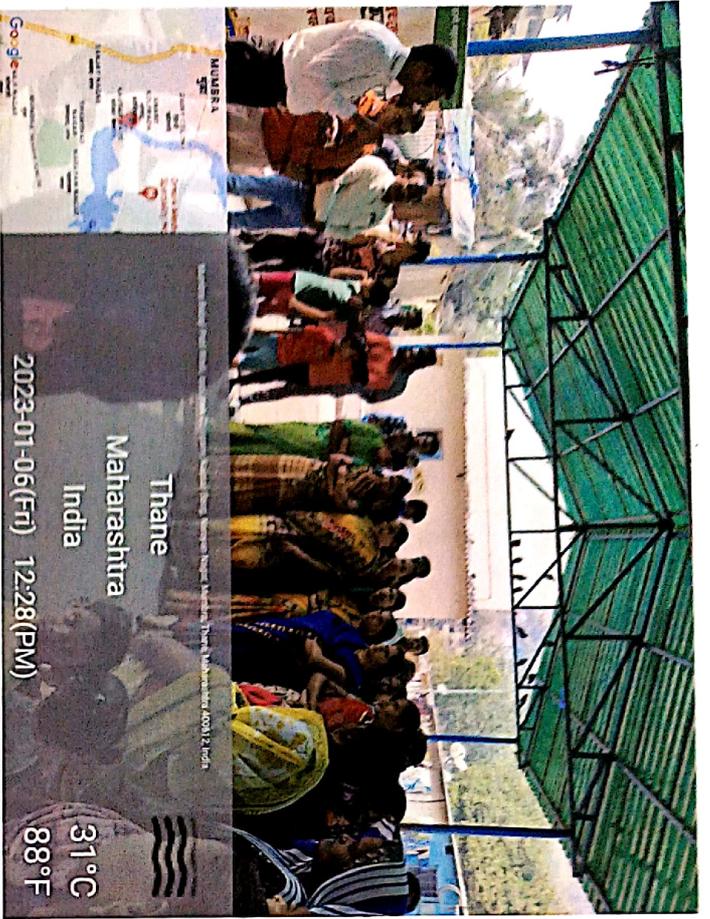
11 JAN 2023

Exhibit - A Trash arrester at Nallas

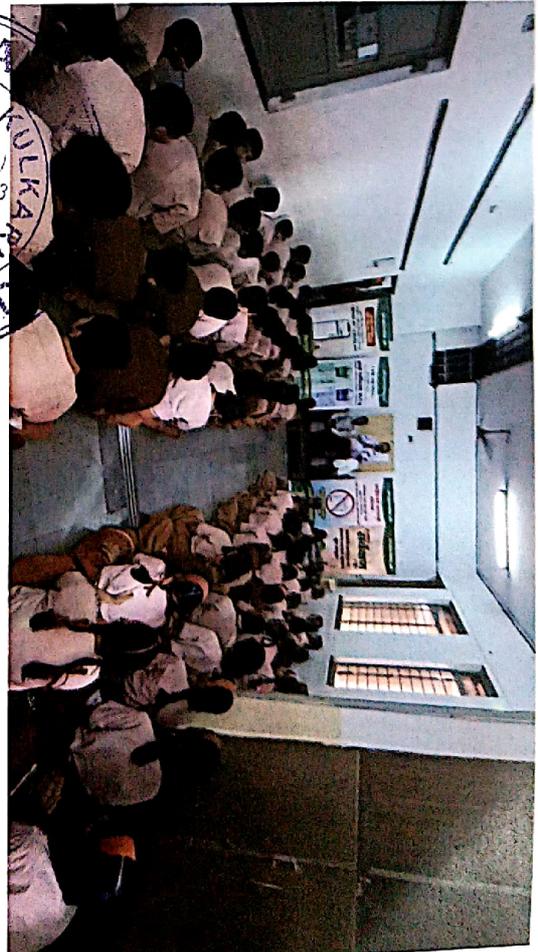
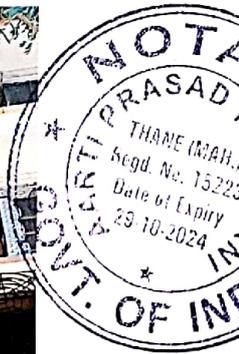
Page 1



IGC for sum  
Exhibit - B

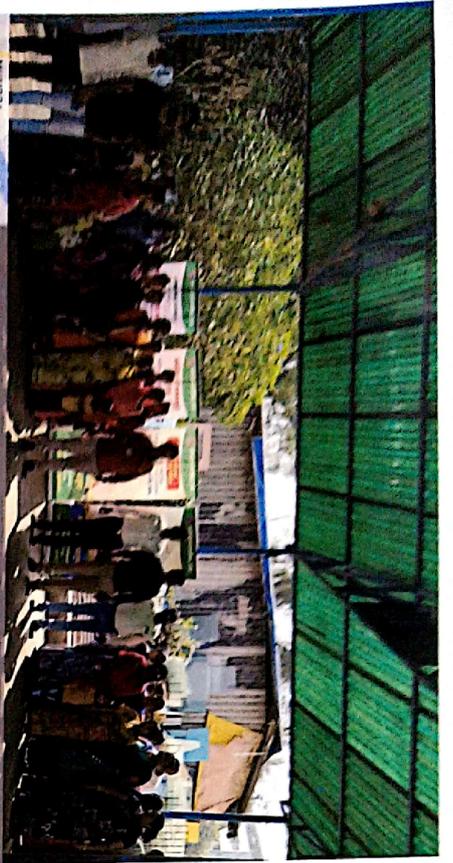


IGC for SWM



SEC for sum



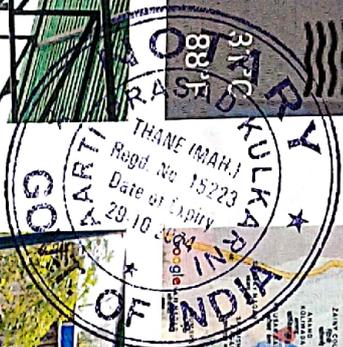


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